

File No. Z-16022/11/2014/Estt/
NATIONAL HUMAN RIGHTS COMMISSION
(Establishment Section)
Manavadhikar Bhawan, 'C' Block, GPO Complex,
INA, New Delhi – 110023

Dated: 26th May, 2016

NOTICE

Applications for engagement of Research Consultants and Research Associates on contract basis were invited in the month of March, 2015 with last date of receipt of applications as 10th April, 2015. Interview of the candidates who have qualified a written test held on 16.11.2015 was also scheduled on 24.02.2016.


Subsequent to complaints received from some of the candidates on the method of conducting the written test and evaluation of test papers, the interview scheduled on 24.02.2016 was postponed vide Notice dated 23.02.2016.

The matter was evaluated by the Commission and it was found out that the process was fine and the evaluation of answer sheets was also consistent. However, keeping in view the complaints received, the Competent Authority has decided that the whole process be done **ab initio**, i.e. *from the beginning*.

It is accordingly intimated to all concerned that applications invited for engagement of Research Consultants and Research Associates on contract basis stands cancelled.

It is also clarified here that engagement of Research Consultants and Research Associates are not against any permanent posts. This is only a short term contract engagement on need basis.

This issues with the approval of the Competent Authority.


(D.M. Tripathy)
Under Secretary (GA/Estt)